



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
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RBI/2017-18/94

DBR.AML.No.4802/14.06.056/2017-18

November 16, 2017

All Regulated Entities

Dear Sir/Madam,

Implementation of UNSCR 2356 (2017), UNSCR 2371(2017) and UNSCR 2375 (2017) pertaining to Democratic People's Republic of Korea (DPRK)

Please find [enclosed](#) a copy of the 'Order' issued by Ministry of External Affairs dated October 31, 2017, published in the Gazette of India on implementation of United Nations Security Council Resolutions 2356 (2017), 2371(2017) and 2375 (2017) on Democratic People's Republic of Korea.

2. Regulated Entities (REs) may take note of the gazette notification and ensure compliance with the same.

Yours faithfully,

(Dr. S. K. Kar)
Chief General Manager

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हिंदी आसान है. इसका प्रयोग नलाइए

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